relating to the maintenance of Confidential Reports, send the forms for writing the reports to the officers to be reported upon for self appraisal or the Reporting Officers, as the case may be immediately after the expiry of the report period. The Reports are required to be written by a large number of reporting and reviewing officers and in many cases due to various reasons the Reports are not completed within the stipulated time. The Units in the Ministry and the Central Water Commission, however, make all possible efforts to expedite the completion of reports,

(d) Does not arise.

Conversion of manually operated Telephone system in District Towns

3673. SHRI K. T. KOSALRAM: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the names of districts towns where the manually operated telephone system is in existence; and
- (b) the steps being taken to replace such manually operated telephone system with automatic system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) A Teleconmunication Circle-wise list of district towns where manually operated telephone systems existed on 31-3-1980 is laid on the Table of the House. [Placed in library. See No. LT-2120/81].

(b) These 148 district towns are among about 1300 towns and cities served by manual exchange system on 31-3-80. Government is keen to automatize telephone services at all these stations to improve the local service and extend benefits of S.T.D.

However due to limited indigenous production of automatic switching equipment, it has not been possible to proceed towards this objective ex-

peditiously. The present indigenous, production has been inadequate even to meet the annual expension requirements of existing automatic exchanges. Government has taken steps to augment production of automatic telephone exchange equipment. With this augmentation it is planned to automatic bulk of existing manual exchanges by 1990. Within the availability of resources priority shall be given to automatization of service at District Headquarters.

Progress of National Adult Education Programme

3674. SHRI QAZI SALEEM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) what progress has been made by various States and Union territories in adult education during the inception of Adult Education Scheme of Janata Government; and
- (b) how much amount has bee spent by various voluntary organisation, State Government and Centre till date on the said scheme?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) A statement showing state-wise coverage of illiterate adults under the adult education proggramme during 1978-79 and 1979-80 is attached as statement I.

(b) A statement showing the amounts spent on adult education through Central Government, State Governments and Voluntary Organisations during 1978-79 and 1979-80 is attached as statement II.

The position regarding amounts spent during 1980-81 will be known only after the close of the financial year when information from all States. Union Territories is received.

1978-79

222.86

532.61

171.68

D.M.S. to obtain Milk from Gujarat

Etc.

SUSHIL

(a) whether the Delhi Milk Scheme

(b) why efforts are not being made

THE MINISTER OF STATE IN THE

MINISTRY OF AGRICULTURE AND

receiving and continues to receive milk

mainly from the milk producing Sta_

tes around Delhi namely, Uttar Pra-

jab as also from co-operative societies

of cattleowners in the Union Terri-

milk

(a)

Scheme has been

from

(SHRI

and

management is keen to get supply of

CHARYA: Will the Minister of AGRI-

CULTURE be pleased to state:

milk from far of Gujarat,

Indore, Bhopal, etc.

to intensify supply of

milk producers around

RURAL RECONSTRUCTION

Milk

desh, Haryana, Rajasthan and

R V. SWAMINATHAN):

Delhi

tory of Delhi.

(b).

 Central Government (excluding amount

spent on grants to

2. State Governments

 Central Government grants to Voluntary

Agencies

3675. SHRI

voluntary Agencies)

1979-80

604.05

970.57

268.88

BHATTA-

3,01,264

68,66o

32,070

10,103

77,100

1,28,850

4,63,800

29,970

14,465

17,700

1,04,252

38,100

95,826

018,12,1

35,248

2,940

9,880

2,800

992

19,320

9,030

312

5,265

6,960

21.71 Lakhs 25.21 Lakhs

21,70,868

or say

1.58,247 1,26,780

384

1,72,000

4. Gujarat

5. Haryana

7. Jammu &

Kashmir

8. Karnataka

10. Madhya Pradesh

11. Maharashtra

o. Kerala

12. Manipur

13. Meghalaya

Nagaland

15. Orissa

16. Punjab

48. Sikkim

20. Tripura

17. Rajasthan

19. Tamil Nadu

21 Uttar Pradesh

22. West Bengal

23. Andaman &

25. Chandigarh

27. Delhi

 \mathbf{Diu}

30. Mizoram

TOTAL

31. Pondicherry

26. Dadra & Nagar Haveli

28. Goa, Daman &

29. Lakshadweep

Nicobar Islands.

24. Arunachal Pradesh

6. Himachal Pradesh

1,76,209

70,048

19,787

53,367

8,924

1,96,521

1,06,023

3,83,075

8,678

16,945

2,38,236

N.A.

2,03,943 N.A.

3,69,208

N.A.

59,735

1,235

4,127

4,024

1,459

10,308

1,757

N.A.

25,21,219

or sav

11,707

255

1,26,722

NA